

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2113
ANSWERED ON:24.07.2014
MGNREGS FUNDS TO ANDHRA PRADESH
Somaiya Dr. Kirit

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a total fund of Rs. 13833.33 crore was made available through vote on account for the current year under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) out of which Rs. 4235.80 crore was released to Andhra Pradesh;
- (b) if so, the reasons for releasing about 30% of funds to a single State;
- (c) whether other States are facing crunch to meet the fund requirement due to this;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) & (b) Yes, Madam. Funds are released to States in two to three tranches duly considering the progress of work, approved Labour Budget, the utilization certificate and the funds available with the State. Accordingly, funds have been released to States including Andhra Pradesh.

(c) to (e) Yes, Madam. Since not more than 1/3rd of budgetary allocation can be released during the period covered by the Vote on Account, some States experienced shortage of funds for implementing the Mahatma Gandhi National Rural Employment Guarantee Scheme this year. However, requirements of the States would be addressed after approval of the regular Budget by the Parliament.